

**Dr. Katju:** All these matters will be settled in due course. My hon. friend knows all about these matters.

**Shri V. G. Deshpande:** May I know what are the terms on which these loans were advanced?

**Dr. Katju:** I want notice. I am not sure about the terms. It will have to be referred to.

**Shri Sarangadhar Das:** I want to make a submission, Sir. The Minister was saying that the hon. Member has the information, but we do not have it. If any information is to be given to the Member, will it be information for the whole house?

**Mr. Speaker:** The Minister said, "at present he wants notice". Next question.

#### DEFICIT FINANCING

\*913. **Shri N. M. Lingam:** (a) Will the Minister of Finance be pleased to state whether Government have decided to resort to deficit financing for the implementation of the National Plan?

(b) If so, what is the extent to which such financing will be undertaken?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). A matter of this kind has necessarily to be considered in connection with the annual budget, and conclusions can be drawn from each year's budget as presented.

No advance estimate can be given about the extent of deficit financing. The amount will depend on the circumstances from time to time such as the internal resources available, the amount of external assistance received and the general economic conditions of the country.

**Shri N. M. Lingam:** May I know if the Government made a re-assessment on the resources with reference to the external assistance received so far, the small savings and borrowings in the country and the efforts of the State Governments to raise the revenue? If so, what is the position today?

**Shri M. C. Shah:** I think the question should be addressed to the Planning Commission. If I should give all the details, it will take much time. If the hon. Speaker permits me, I will read the whole statement.

**Mr. Speaker:** It may be supplied to the hon. Member.

**Shri N. M. Lingam:** The Planning Commission had said last year that loans and grants received from abroad amounted to Rs. 156 crores and that if this deficit financing was to be avoided, further external assistance amounting to Rs. 655 crores should be necessary. What is the quantum of external assistance that Government expect during the remaining periods of the plan?

**Shri M. C. Shah:** That is 98 crores.

#### PEPSU EMPLOYEES

\*914. **Sardar Hukam Singh:** (a) Will the Minister of States be pleased to state what is the total number of Government employees retired, dismissed or retrenched in the PEPUSU State since the assumption of Government by the President?

(b) What is the number of (i) temporary employees and (ii) permanent Government servants out of the number in reply to part (a) above?

(c) What is the total amount saved monthly by this action?

**The Minister of Home Affairs and States (Dr. Katju):** (a) 1051;

(b) Temporary: 757; Permanent: 294;

(c) About 1;2 lakhs per mensem.

**Sardar Hukam Singh:** Out of those who have retired, how many have retired before time?

**Dr. Katju:** The number of people who have retired was 12. Out of these, the decision to retire before the President assumed control was 9, and three were retired afterwards.

**Sardar Hukam Singh:** Are we to understand that these twelve were asked to retire before time?

**Dr. Katju:** I imagine so.

**Sardar Hukam Singh:** Was any compensation or proportionate pension given to any of them?

**Dr. Katju:** I do not know. It all depends: if they were retired before time and they were entitled to compensation, I assume they would have got it. If they were retired for good reasons before time, probably they were entitled to make representations.

**Shri Ajit Singh:** May I know, Sir, from how many such employees representations were received against improper retrenchment, dismissal or retirement and what action Government have taken on them?

**Dr. Katju:** I want notice. My difficulty is this. I get a question and I get the information collected. Sometimes it becomes difficult to go into the various branches.

**Shri B. S. Murthy:** How many out of these 1057 were Class IV employees?

**Dr. Katju:** I am afraid I do not possess that information. I have not got the break-up.

**Sardar Hukam Singh:** Will the hon. Minister be in a position to tell us the number of employees against whom enquiries have been made during this regime, or are being made just now?

**Dr. Katju:** I want notice.

**The Deputy Minister of Finance (Shri A. C. Guha):** I suggest I may be permitted to answer questions No. 915 and 916 together.

**Shri Gidwani:** I have no objection, provided you give me more supplementaries.

**Mr. Speaker:** I will give him three more supplementaries.

#### SMUGGLING OF DIAMONDS

**\*915. Shri Gidwani:** (a) Will the Minister of Finance be pleased to state whether it is a fact that some diamonds were confiscated by the customs authorities at Bombay as these were smuggled by certain parties?

(b) Is it a fact that these were auctioned by the customs authorities and the highest bid was rejected and a lower offer was accepted?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Yes, Sir; in August 1950 a lot of uncut diamonds was seized by the Customs authorities in Bombay and was confiscated under the Sea Customs Act.

(b) It is a fact that these diamonds were auctioned in January 1953 by the Customs authorities, but it is not a fact that the highest bid was rejected and a lower offer was accepted.

#### AUCTION OF CONFISCATED DIAMONDS

**\*916. Shri Gidwani:** (a) Will the Minister of Finance be pleased to state whether it is a fact that with regard to the confiscated diamonds auctioned at Bombay a complaint was lodged by a party against the acceptance of the lower offer alleging that the same diamonds were sold on the same day at a much higher price than the price accepted by the Customs authorities at the time of auctioning?

(b) Is it a fact that the party who had purchased the diamonds was asked to pay a further amount subsequently?

(c) Is it a fact that an enquiry has been instituted and a number of officers who have been involved in this affair have been charge-sheeted?

(d) If so, at what stage is the enquiry?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) No complaint against the acceptance of the offer was received by Government, but a report alleging that the same diamonds were re-sold soon after the auction at a much higher price, was received.